

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

Item No.422  
IA/2568/ND/2024 in IB/110/ND/2024

**IN THE MATTER OF:**

Nuberg Engineering Limited	...	Applicant
Versus		
KLJ Petroplast Limited	...	Respondent

**Under Section 9 of IBC, 2016**

**Order delivered on 30.05.2024**

**CORAM:**

**SHRI MANNI SANKARIAH SHANMUGA SUNDARAM,**  
**HON'BLE MEMBER (JUDICIAL)**  
**DR. SANJEEV RANJAN,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant	: Adv. UYddyam Mukherjee, Adv. Agnibha Chatterjee, in IA-2568/2024
For the Respondent	: Adv. Jayant Kumar

**HYBRID HEARING (PHYSICAL & VC)**

**ORDER**

Due to paucity of time, the matter is adjourned to **05.07.2024**.

**-SD-**

**DR. SANJEEV RANJAN**  
**MEMBER (TECHNICAL)**